

Completion of Recovery Certificate No. 8456 of 2024 against Dollar Advisory and Financial Services (Proprietor- Mr. Ravi Prakash Mohta) (PAN: AKBPM7004R) in the matter of Dollar Advisory and Financial Services Proprietor Mr. Ravi Prakash Mohta

Recovery Certificate No. 8456 of 2024 was drawn against Dollar Advisory and Financial Services (Proprietor- Mr. Ravi Prakash Mohta) (PAN: AKBPM7004R) for non-payment of penalty imposed vide Order No. CGM/QJC-1/AA/WRO/WRO/21667/2022-23 dated November 30, 2022 in the matter of Dollar Advisory and Financial Services Proprietor Mr. Ravi Prakash Mohta for a sum of **8,76,000/- (Rupees Eight Lakh Seventy-Six Thousand only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant sections of the Income-tax Act.

October 28, 2026
Ahmedabad

J Shandilya
RECOVERY OFFICER



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वसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
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